

Mohanty, Shri Surendra
 Pandey, Shri Sarjoo
 Patil, Shri Bhaljibhai
 Patel, Kumari Maniben
 Patel, Shri H. M.
 Ram Hedaoo, Shri
 Sequeira, Shri Erasmo de
 Shastri, Shri Shiv Kumar

MR. SPEAKER: The result* of the division is: Ayes 127; Noes 27.

The motion was adopted.

SHRI F. H. MOHSIN: I introduce the Bill.

12.17 hrs.

**STATEMENT RE. MAINTENANCE
 OF INTERNAL SECURITY
 (AMENDMENT) ORDINANCES**

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): I beg to lay on the Table an explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Maintenance of Internal Security (Third Amendment) Ordinance, 1975 and the Maintenance of Internal Security (Fourth Amendment) Ordinance, 1975, as required under rule 71(1) of the Rules of Procedure and Conduct of Business in Lok Sabha.

12.18 hrs.

**STATUTORY RESOLUTION RE. DIS-
 APPROVAL OF SMUGGLERS AND
 FOREIGN EXCHANGE MANIPU-
 LATORS (FORFEITURE OF PRO-
 PERTY) ORDINANCE**

and

**SMUGGLERS AND FOREIGN EX-
 CHANGE MANIPULATORS (FOR-
 FEITURE OF PROPERTY) BILL.**

MR. SPEAKER: Now we take up the Statutory Resolution of Shri Erasmo de Sequeira on the Smugglers and Foreign Exchange Manipulators (Forfeiture of Property) Ordinance, 1975.

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K RAGHU RAMAIAH): Sir, before you take up this item, I would like to make a submission. The Business Advisory Committee takes into consideration all relevant factors, and allot time for various items. In the case of Voluntary Disclosure of Income and Wealth Bill three hours were allotted but yesterday we took five hours.

I would like to submit to you and to the House through you that it would be very difficult to finish the work before us if we do not stick to the schedule. In this case two hours are allotted. May I suggest that you may be good enough to say that the Minister will reply at 14.45. That will have 1½ hrs. Another half an hour may be left for clause by clause discussion and the third reading.

MR. SPEAKER: That is all right.

*The following Members also recorded their votes:

Ayes: Sarvshri Paripoornanand Painuli and C. C. Gohsia and Dr. G.S Melkote ;
 Noes : Shri S. A. Muruganatham,